

would not be supported on commercial basis?

Shri T. T. Krishnamachari: Sir, I do not think anybody in my Ministry has applied his mind to it.

Shri M. L. Dwivedi: May I know whether Government had any proposal to review the working of these schemes and if so, what is the result?

Shri T. T. Krishnamachari: These schemes are being reviewed from time to time and they are being continued in accordance with the policy laid down by Government which is approved by this House. There has been no ad hoc review of these schemes.

Shri M. L. Dwivedi: May I know whether any Committee has been constituted for this purpose and if so, at what stage the Committee is?

Shri T. T. Krishnamachari: If the hon. Member has in mind the fact that a Committee has been constituted to review the working of these schemes, I may say NO.

Shri Damodara Menon: The hon. Minister said that the result of the State Trading was satisfactory. May I know whether he means that the Government have been able to get profit?

Shri T. T. Krishnamachari: The result of any Government action in this regard is considered satisfactory or otherwise according to the satisfaction that their works give to people. Profit is not the main motive in Governmental intervention in such matters.

Shri V. P. Nayar: May I know what are the State Trading Schemes in which, owing to corruption and inefficiency of officials, Government have lost money and what is the total amount lost after the 15th August, 1947?

Shri T. T. Krishnamachari: If the hon. Member will give me the schemes which he has in mind where Government have lost money in regard to corruption, I might be able to answer the question.

Shri T. N. Sengh: May I know whether Government propose to revise basis of the Steel Equalisation Fund which has been evolved for the purpose of State Trading Scheme and what is the position in regard to that?

Shri T. T. Krishnamachari: The Steel Equalisation Fund continues because import of steel is still controlled by Government and the allocation of steel from the existing units is also being controlled by the Government.

Pandit Munishwar Datt Upadhyay: The stock on the 31st of March 1950 was worth Rs. 93,07,067. May I know whether this valuation was arrived at on the basis of normal commercial practice or in what manner?

Shri T. T. Krishnamachari: Which stock, Sir?

Pandit Munishwar Datt Upadhyay: Purchase of Fertilizers.

Shri T. T. Krishnamachari: I would like to have notice.

STATE TRADING COMMITTEE REPORT

*230. **Pandit Munishwar Datt Upadhyay:** (a) Will the Minister of Commerce and Industry be pleased to state what commodities of import and export trade have been recommended by the State Trading Committee for State Trading or for imposition of import or export duties?

(b) How far have the recommendations of the Committee been implemented until now, and what is the proposal of Government regarding the formation of a State Trading Corporation?

The Minister of Commerce and Industry (**Shri T. T. Krishnamachari**): (a) The Committee on State Trading set up in 1949 recommended State trading in foodgrains, fertilizers, Steel and East African Cotton so far as imports are concerned and Coal, Short Staple cotton and Cottage Industry Products so far as exports are concerned.

This Committee did not recommend imposition of import or export duties on any specific commodities.

(b) The recommendations of the State Trading Committee were examined by Government and it was considered that they required to be reviewed in the light of subsequent developments, particularly the falling markets and the uncertain trends in India's international trade. A small Committee has accordingly been set up to make a further examination of the problem and submit its report by the end of the year.

Pandit Munishwar Datt Upadhyay: May I know whether the imposition of import and export duty will in any manner achieve the object of State-trading?

Shri T. T. Krishnamachari: No, so far as I know.

Shri T. N. Sengh: May I know whether any change has been made in the State-trading scheme of fertilizers in view of the Sindri factory going into production?

Shri T. T. Krishnamachari: The only change that I am aware of is that Government are no longer interested in the distribution of super phosphates. I do not know whether the Food and Agriculture Ministry has found it necessary to examine the utility of State-trading in respect of fertilisers consequent on S'ndri factory going into production.

Shri A. C. Guba: Is it not true that the State-trading Committee has also recommended State-trading as regards the export of jute goods, and if so whether the Government have examined the question and taken any decision?

Shri T. T. Krishnamachari: The report of the State-trading Committee is a public document. The recommendations made are there and cannot be the subject of any hypothetical question. As I have said, the question of falling markets is the thing which has mainly deterred the Government from consideration of this particular matter and other matters ancillary to it.

Pandit Munishwar Datt Upadhyay: May I know whether the claim of the Central Tractor Organisation that the reclamation of land by these tractors would increase the production of food-grains by 10 maunds per acre at least is true and whether that has been achieved? I understand that four lakh acres have been reclaimed and ploughed by these tractors.

Shri T. T. Krishnamachari: I do not think the Central Tractor Organisation engages in trading; in any event, that question should be directed to the proper quarter.

Shri K. P. Tripathi: In view of the fact that Government are considering falling markets and later developments, may I know whether Government are considering any form of State-trading in regard to the industry of tea for internal consumption markets?

Shri T. T. Krishnamachari: At present I am innocent of any such idea.

IMPORT OF COCA-COLA MATERIALS

331. Prof. Agarwal: (a) Will the Minister of Commerce and Industry be pleased to state what was the amount of dollar exchange which was spent during 1951-52 in importing Coca Cola materials from U.S.A.?

(b) Who are the main share-holders of the firm which is manufacturing Coca Cola in India?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):
(a) \$121,300-00.

(b) **Shri Mohan Singh and Shri Daljit Singh:** Government understand that there are two shareholders. The names are, subject to correction, Shri Mohan Singh and Shri Daljit Singh.

Prof. Agarwal: May I know whether there is an American capital also invested, or is it only Indian capital?

Shri T. T. Krishnamachari: So far as Government information goes, they have no knowledge of any American capital being invested.

Prof. Agarwal: Is there any contract about the import of Coca-cola material for a number of years on behalf of the Government of India?

Shri T. T. Krishnamachari: I do not think that it is the practice of the Government to enter into contract to allow import over a period of years. It may be that there may be an understanding; but Government do not enter into contracts of this nature.

Shri T. N. Singh: May I know if any payments are made for the use of their processes to American firms, namely royalties, etc.?

Mr. Chairman: Does it relate to coca-cola or something else?

The Minister of Beverage and Expenditure (Shri Tyagi): There is no process; it is only drinking.

Shri T. T. Krishnamachari: I have not got the information. If the hon. Member would put down a question, I will try to investigate and find out.

Shri Dabhi: May I know the special need of the country which is being fulfilled by coca-cola?

Shri Natesan: Normally it is difficult for importers to get dollars. May I know how it has been possible for coca-cola dealers to get so much dollars for the import of coca-cola?

Shri T. T. Krishnamachari: Sometimes I do also wonder in the same way as the hon. Member.

Shri Sarvagadhar Das: May I know how much does this import of coca-cola materials from America, over which hundreds of thousands of dollars of foreign exchange are used, contribute to the food requirements of the country?

Shri T. T. Krishnamachari: I have not applied my mind to that aspect of the problem.

Shri Goshome: May I know the quantity of coca-cola now manufac-